

OA, 464/01

Order dated 19.1.2005

By filing a Memo dated 19.1.2005, learned counsel for the applicant submits that he does not intend to pursue this O.A. and therefore, permission may be granted to withdraw the same.

Shri S.B.Jena, learned Addl. Standing Counsel does not have any objection to this.

Having regard to the submission made by the learned counsel of both the sides, the O.A. is disposed of for not being pressed. No costs.


Dr. Ganguly
JUDICIAL MEMBER


Vice-Chairman 19/1/05